

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 302
TO BE ANSWERED ON: 31.03.2022

Encroachment in Kaziranga National Park, Assam

302. SHRI A.D. SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that 22 constructions including a Government guest house on animal corridors at the Tiger Reserve in Kaziranga National Park, Assam are yet to be demolished;
- (b) whether this is also a violation of the Supreme Court order; and
- (c) efforts that Government has made in this matter with the State Government of Assam?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a), (b) & (c) :- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b) & (c) OF THE RAJYA SABHA STARRED QUESTION NO. 302 ON ENCROACHMENT IN KAZIRANGA NATIONAL PARK, ASSAM DUE FOR REPLY ON 31.03.2022

- (a) As reported by the State Government of Assam, 14 (fourteen) constructions on animal corridors of the Kaziranga Tiger Reserve, Assam have been demolished.
- (b) & (c) As reported by the State, the orders of the Hon'ble Supreme Court are being complied with. In this regard, necessary directions have also been communicated to the State of Assam to comply with Hon'ble Supreme Court order.
